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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2548 of 1994

New Delhi, dated the 20th November, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Kurhey Ram,
S/o Shri Baboo,
Casual Labour Gangman,
R/o Khurampur,
Gulawati (Post),
Distt. Bulandshahr. APPLICANT
(By Advocate: Shri B.D. Thareja)

VERSUS

1. Union of India through the
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Moradabad.
3. The Asstt. Engineer,
Northern Railway, Hapur,
Distt. Ghaziabad. RESPONDENTS

(None appeared)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Thareja states that the relief
prayed for by the applicant has been granted
and seeks permission withdraw the O.A. Permission
is granted and the O.A. is dismissed as withdrawn.

A. Vedavalli
(DR. A. VEDAVALLI)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)

/GK/